



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2015-16/237

DCBR CO. BPD.BC. No. 7/16.05.000/2015-16

Kartik 28, 1937
November 19, 2015

All Banks

Dear Sir/Madam

**Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 –
Apna Sahakari Bank Ltd, Mumbai**

We advise that the name of "Apna Sahakari Bank Ltd., Mumbai" has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DCBR.CO.BPD.01/16.05.000/2015-16 dated July 28, 2015 published in the Gazette of India vide (Weekly No. 36 - Part III - Section 4) dated September 5, 2015.

(Scenta Joy)
General Manager

सहकारी बैंक विनियमन विभागकेंद्रीय कार्यालय ,पहली व दूसरी मंज़िल, सी7-, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा 400051 -मुंबई ,(पूर्व)
भारतफोन: 022 -26578100/8300/8500/8700 - 49;ई मेल: cgmdcbrco@rbi.org.in
Department of Co-operative Bank Regulation, Central Office, 1st&2ndFloor,BandraKurlaCpmplex, Bandra (East), Mumbai–
400051IndiaPhone: 022 –26578100/8300/8500/8700; Email: cgmdcbrco@rbi.org.in

बैंक हिन्दी में पत्राचार का स्वागत करता है

चेतावनी: भारतीय रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिये कोई भी व्यक्तिगत जानकारी जैसे बैंक खाते का ब्यौरा, पासवर्ड आदि नहीं माँगा जाता है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी प्रकार से जवाब मत दीजिए।
Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc.It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.